

FORM NO. 26D

[See section 194D and rule 37]

Annual return of deduction of tax from insurance commission under section 206 of the Income-tax, Act 1961, for the year ending 31st March,.....

1. (a) Tax Deduction Account Number

(b) Permanent Account Number

2. Details of the person responsible for paying any income by way of remuneration or reward or commission for soliciting or procuring insurance business under section 194D :

(a) Name /Designation

(b) Address

Flat/Door/Block No.

Name of premises/Building

Road/Street/Lane

Area/Locality

Town/City/District

State

Pin Code

© Has address of the person responsible for paying any income by way of remuneration or reward or commission for soliciting or procuring insurance business referred to in section 194D, changed since submitting the last return Tick as applicable Yes No.

(b) In the case of person/payees other than companies:

Sl. No.	Permanent Account Number (PAN)	Name of person/ payee	Address of the person/ payee	Amount of commission credited /paid, (Rs.)	Date on which amount of commission credited or paid whichever is earlier	Rate of deduction of tax (%)	Amount of tax deducted (Rs.)	Date on which tax deducted	Date on which tax was paid to the credit of Central Government	Assessing Officer's Certificate Reference Number	Tax deduction Certificate Number	Date of furnishing of tax Deduction Certificate to the person/ payee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)
Total												

Verification

I,, certify that all the particulars furnished above are correct and complete.

Place:

Name and signature of the responsible for deducting tax at source.....

Date:

Designation: